

**DIVISION BENCH**

**ITEM NO.112**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IVN. P No.01/2021 IN CP (IB) No.76/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 10<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>DEEPAK GUPTA HUF V/S M/S SPARKSPELL HOMES PVT LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Yash Tandon, Adv. : *For the Applicant in IVN. P No.01/2021*

Sh. R.P Agarwal Sr. Adv. Assisted by : *For the Res. No.2 in IVN. P No.01/2021*

Sh. Abhishek Tripathi, Adv.

**ORDER**

- 1. There is a request made on behalf of the Ld. Sr. Counsel arguing for the non-applicant/respondent seeking a short accommodation.**
- 2. Let the matter be adjourned for further hearing on 30<sup>th</sup> July, 2024.**

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**10<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*